

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 02.09.2016
COURT NO. 12
ITEM NO. 39

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 24929 OF 2016
WITH PRAYER FOR INTERIM RELIEF

STATE OF UP THR. SECY. IRRIGATION & ORS.

...PETITIONER(S)

VERSUS

BENI MADHAV PANDEY & ANOTHER

...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 12.04.2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in Special Appal Defective No. 59 of 2012.

It is submitted that SLP(C) No. 24893/2016 and the instant matter arising out of common order have been tagged together.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 30th day of August, 2016.

ASSISTANT REGISTRAR

Copy to:
Mr. A. K. Prasad, Advocate

ASSISTANT REGISTRAR